

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ALBANNA ENGINEERING (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 02-12-2021; List of Stakeholders as on Date: 31-01-2022; Name of IP: Mr. VINOD BALACHANDRAN; Process Number: 1; Last 5 digitof registration number: 12403

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1164943		1164943				NA
2	Liquidation costs incurred till date		102660		102660				NA
3	Secured financial creditors	3	81033479	2	64875465		16158014		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	6	363462424	6	363462424				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	41	352082364	41	350647043			1435321	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		50	797845870	49	780252535	0	16158014	1435321	